## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1 \$\omegarrow 07/2017 \text{ AT 10.30 AM}

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/153/ (IB)/2017

NAME OF THE PETITIONER(S)

: KRISHNA TERINE PVT LTD

NAME OF THE RESPONDENT(S)

: NAIHAA RETAIL PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Mrs blos

## **ORDER**

Court time is over. Matter is adjourned. Put up on 02.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)